

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

13. C.P.(CAA)/273(MB)2023 In C.A.(CAA)/170(MB)2022

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 15.07.2024**

NAME OF THE PARTIES: - Alps Hospital Limited

Section: - 230-232 – (Second Motion) of Companies Act, 2013

ORDER

C.P.(CAA)/273(MB)2023 In C.A.(CAA)170(MB)2022: -

Presence: -

Adv. Alok Kumar Kuchhal a/w Adv. Anshita Argal

..... Petitioner Companies through VC.

List this matter on **02.09.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)